National Company Law Tribunal

Allahabad Bench

CP N0.52/2016

T. D. Charles (For . S. M. Noon . . .)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. Patel Integrated Ltd.

SECTION OF THE COMPANIES ACT: U/S 391/394 of the companies Act,2013

SI. NO. Name Designation Representation Signature

1. CA Archell Sings Armonsea Petetruer Supersentative

2.

Order dated 09.03.2017 CP NO 52/2016 M/S Patel Integrated Ltd

The matter is received from Hon'ble High court of Allahabad under as transferred case under section 434(1) of company act of 2013. Mr Dhirendra Kumar appears Proxy for O/L.

The registry of this tribunal is directed to issue notice to the party concerned.

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The matter be listed on 05.04.2017

Date-09-03-2017

Shri H.P Chaturvedi (Member Judicial)